

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.116/BB/2018	For filing proof of service of Notice to ROC	252(3)	Gourmet Boutique Foods India Pvt Ltd	A Murali	ROC	

SL. NAME (IN CAPITAL)

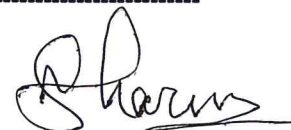
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

18) NITESH  
SHARMA  
9692775969

GOURMET BOUTIQUE  
FOODS INDIA  
PRIVATE LIMITED  
(PETITIONER)



**ORDER**

Counsel for petitioner company is present. He has filed proof of service of notice on ROC, Karnataka. Await report. List it on 03.05.2018.

  
MEMBER(T)

  
MEMBER(J)